

ITEM NO.101

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5988/2019

ANIMAL WELFARE BOARD OF INDIA &amp; ANR.

Appellant(s)

VERSUS

PEOPLE FOR ELIMINATION OF STRAY TROUBLES. &amp; ORS.

Respondent(s)

IA No. 228159/2023 - ADDITION / DELETION / MODIFICATION PARTIES  
 IA No. 196166/2022 - APPLICATION FOR PERMISSION  
 IA No. 141459/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 89077/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 74085/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 38557/2023 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 22823/2022 - CLARIFICATION/DIRECTION  
 IA No. 77765/2018 - CLARIFICATION/DIRECTION  
 IA No. 196155/2022 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 145257/2022 - EXEMPTION FROM FILING O.T.  
 IA No. 38561/2023 - EXEMPTION FROM FILING O.T.  
 IA No. 10871/2018 - EXEMPTION FROM FILING O.T.  
 IA No. 10860/2018 - EXEMPTION FROM FILING O.T.  
 IA No. 128421/2023 - INTERVENTION APPLICATION  
 IA No. 15857/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 131449/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 228156/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 196151/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 226157/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 189486/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 225000/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 38549/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 215374/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 206776/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 196161/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 189497/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 38552/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 230380/2023 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 147935/2022 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 225876/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
 IA No. 224055/2023 - WITHDRAWAL OF CASE / APPLICATION

WITH

C.A. No. 5952/2019 (XI-A)

W.P.(C) No. 319/2020 (PIL-W)

IA No. 24146/2020 - PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES)**

**W.P.(C) No. 1439/2019 (PIL-W)  
 (FOR EXEMPTION FROM FILING O.T. ON IA 188586/2019  
 FOR EXEMPTION FROM FILING O.T. ON IA 119635/2020  
 IA No. 119635/2020 - EXEMPTION FROM FILING O.T.  
 IA No. 188586/2019 - EXEMPTION FROM FILING O.T.)**

**CONMT.PET.(C) No. 40/2022 in C.A. No. 5988/2019 (III)  
 (FOR ADMISSION)**

**Diary No(s). 35297/2022 (IX)  
 (FOR ADMISSION and I.R. and IA No.170996/2022-INTERVENTION  
 APPLICATION and IA No.169336/2022-EXEMPTION FROM FILING C/C OF THE  
 IMPUGNED JUDGMENT and IA No.169337/2022-PERMISSION TO FILE PETITION  
 (SLP/TP/WP/..) and IA No.170999/2022-CLARIFICATION/DIRECTION and IA  
 No.169338/2022-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES and IA No.171074/2022-APPLICATION FOR  
 PERMISSION)**

**Diary No(s). 35322/2022 (IX)  
 (FOR ADMISSION and I.R. and IA No.170690/2022-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT and IA No.170689/2022-PERMISSION TO  
 FILE PETITION (SLP/TP/WP/..))**

**SLP(C) No. 20845/2022 (IX)  
 FOR ADMISSION and I.R. and IA No.174849/2022-EXEMPTION FROM FILING  
 C/C OF THE IMPUGNED JUDGMENT)**

**W.P.(C) No. 765/2023 (X)  
 (FOR ADMISSION and IA No.143732/2023-APPROPRIATE ORDERS/DIRECTIONS)**

**C.A. No. 5990/2019 (III)**

**C.A. No. 5991/2019 (III)**

**C.A. No. 5992/2019 (III)  
 (FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2015  
 FOR ON IA 3/2016  
 IA No. 2/2015 - PERMISSION TO FILE ANNEXURES)**

**C.A. No. 6042/2019 (III)  
 (FOR CONDONATION OF DELAY IN FILING ON IA 1/2010  
 IA No. 1/2010 - CONDONATION OF DELAY IN FILING)**

**C.A. No. 5950/2019 (XI-A)**

**C.A. No. 5956/2019 (XI-A)**

**C.A. No. 5951/2019 (XI-A)**

**C.A. No. 5953/2019 (XI-A)**

C.A. No. 5955/2019 (XI-A)  
 (FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 187109/2019)  
 C.A. No. 5948/2019 (XI-A)  
 C.A. No. 5954/2019 (XI-A)  
 C.A. No. 5989/2019 (III)  
 (FOR ON IA 52426/2017)

C.A. No. 6551/2019 (IV-A)  
 (FOR VACATING STAY ON IA 108994/2019  
 IA No. 108994/2019 - VACATING STAY)

C.A. No. 6552/2019 (IV-A)  
 (IA No.100795/2017-VACATING STAY and Statement of Objections filed  
 on behalf of Respondent no. 3.  
 IA No. 100795/2017 - VACATING STAY)

C.A. No. 6553/2019 (IV-A)  
 (FOR VACATING STAY ON IA 108987/2019  
 FOR CLARIFICATION/DIRECTION ON IA 697/2021  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 700/2021  
 IA No. 697/2021 - CLARIFICATION/DIRECTION  
 IA No. 700/2021 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 108987/2019 - VACATING STAY)

C.A. No. 5930/2019 (XIV-A)

W.P.(C) No. 599/2015 (PIL-W)  
 (FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2015  
 FOR ON IA 2/2015  
 FOR EXEMPTION FROM FILING O.T. ON IA 3/2015  
 FOR ON IA 4/2015  
 FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 6/2016  
 FOR [PERMISSION TO FILE ANNEXURES] ON IA 8/2016  
 FOR [PERMISSION TO FILE ANNEXURES] ON IA 9/2016  
 FOR EXEMPTION FROM FILING O.T. ON IA 10/2016  
 FOR [PERMISSION TO FILE ANNEXURES] ON IA 11/2016  
 FOR ON IA 12/2016  
 FOR ON IA 13/2016  
 FOR ON IA 14/2016  
 IA No. 3/2015 - EXEMPTION FROM FILING O.T.  
 IA No. 10/2016 - EXEMPTION FROM FILING O.T.  
 IA No. 1/2015 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 6/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
 IA No. 11/2016 - PERMISSION TO FILE ANNEXURES  
 IA No. 9/2016 - PERMISSION TO FILE ANNEXURES  
 IA No. 8/2016 - PERMISSION TO FILE ANNEXURES)

C.A. No. 5972/2019 (XI-A)  
 (IA No.99975/2017-PERMISSION TO FILE APPLICATION FOR DIRECTION  
 IA No. 99975/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(C) No. 805/2015 (PIL-W)  
 (FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 1/2015

FOR ON IA 2/2015  
 FOR ON IA 3/2017  
 FOR ON IA 4/2017  
 FOR ON IA 5/2017  
 FOR ON IA 6/2017  
 FOR AMENDMENT OF THE PETITION ON IA 7/2017  
 FOR ON IA 8/2017  
 FOR EXEMPTION FROM FILING O.T. ON IA 9/2017  
 FOR INTERVENTION/IMPLEADMENT [Application for impleadment as party respondent] ON IA 47777/2017 and IA No.80873/2017-DELETING THE NAME OF RESPONDENT  
 IA No. 7/2017 - AMENDMENT IN CAUSE TITLE  
 IA No. 9/2017 - EXEMPTION FROM FILING O.T.  
 IA No. 1/2015 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 808/2015 (PIL-W)  
 (FOR DISPENSING WITH SERVICE OF NOTICE ON IA 2/2015  
 FOR ON IA 3/2016  
 IA No. 2/2015 - DISPENSING WITH SERVICE OF NOTICE)

C.A. No. 5947/2019 (XI-A)  
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 117316/2023  
 IA No. 117316/2023 - APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 5949/2019 (XI-A)

Date : 10-01-2024 These matters were called on for hearing today.

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Ms. Monica Sharma, Adv.  
Mr. N K Pandey, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

Re-list on 28.02.2024.

The parties may file brief note of submissions within one month from today and exchange the same with the other side within one week prior to the next date of hearing.

**(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS**

**(BEENA JOLLY)  
COURT MASTER**